

the overall guidelines issued by RBI.

(d) Considering the large number of branches spread all over the country, it may not be feasible for banks to have their own accommodation at all places. Further, it may also not be desirable for banks to invest in land and buildings in large scale as it is not a commercial and prudent banking proposition.

[*Translation*]

### **SAIL's Distribution Policy**

5810. SHRI RAMESH BAIS: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether under the distribution guidelines of iron and steel evolved by the Joint Plant Committee, the small users are suffering more than the bigger ones;

(b) whether 'SAIL' gives priority to its bulk users over its small users;

(c) if so, whether Government propose to streamline the system;

(d) if so, when it would be done and the details thereof; and

(e) if not, how Government propose to remove the difficulties of small users?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) No, Sir.

(c) to (e). Do not arise.

[*English*]

### **Excise Duty Realisation from Cigarette manufacturers**

5811. SHRI DEVENDRA PRASAD YADAV: Will the Minister of FINANCE be pleased to state:

(a) the revenue collection on account of Excise duty from the cigarette manufacturers as compared to the production during 1986-87 and how does it compare with the Central Excise duty collection for 1987-88, 1988-89 and 1989-90 in relation to the production during these years;

(b) whether the ratio of realisation of Central Excise duty from cigarette manufacturers during 1986-87 was higher as compared to the budgetary proposals of the year 1987-88, 1988-89 and 1989-90; and

(c) the reasons for not improving the Central Excise duty structure to protect Government revenue?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) The estimated figures of production of cigarettes as furnished by DGTD are given below:—

<i>Year</i>	<i>Production (in million pieces)</i>
1	2
1986-87	70,684
1987-88	61,730
1988-89	58,033
1989-90 (Prov.)	61,000

The figures of central excise revenue realisation from cigarettes as per departmental records are furnished below:—

Year	Revenue (Rs. crores)
1	2
1986-87	1307.51
1987-88	1470.76
1988-89	1599.12
1989-90 (RBE)	1850.00

(b) There has been an increase in revenue realisation from cigarettes in each successive year since 1986-87.

(c) In view of (b) above does not arise.

#### **Employees of Visakhapatnam Steel Plant**

5812. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any agreement was reached between the management and the workers of Visakhapatnam Steel Plant, Visakhapatnam, for wage revision from 1 September, 1986 and arrears payment from 1 January, 1989;

(b) if so, whether the agreement was followed up and arrears paid to the workers;

(c) if not, the reasons for the delay;

(d) whether the employees of VSP are paid project allowance, being paid to all public sector undertakings; and

(e) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) An agreement providing for revision of wages of non-executive employees of Visakhapatnam Steel Plant with effect from 1.1.89 and for payment of additional dearness allowance for the period 1.9.86 to 31.12.88 signed on 10.4.90 between the management and the recognised Workers' Union.

(b) and (c). The arrears payable to the employees are being worked out and are likely to be paid soon.

(d) and (e). The project allowance, as per the general policy of the Government, is admissible only if certain basic amenities, such as, housing, schools, markets, dispensaries, etc., are not available. Such a situation does not exist in so far as the workers in Visakhapatnam Steel Plant are concerned.

[Translation]

#### **Export of Collyrium and Brocade**

5813. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMERCE be pleased to state:

(a) whether any scheme for export of Collyrium; brocade and material used in making kites from Bareilly is under the consideration of Government; and

(b) if so, the action being taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.